Name of the Corporate Debtor: THINK & LEARN PRIVATE LIMITED; Date of Commencement of CIRP: 16-07-2024; List of Creditors as on: 05-09-2025; Name of IP: Mr. Shailendra Ajmera; Process Number: 1; Last 5 digitor registration number: 10568

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	9	141665872675	3	115004540193	97.27		26341067018	320265464	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1502	955495480	787	452739015	0.38		64076497	438679968	Annexure 6
7	Operational creditors (Government Dues)	5	7145675422			0.00			7145675422	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	194	7019050460	139	2772076157	2.34		187083483	4059890820	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		1710	156786094037	929	118229355365	100.00		26592226998	11964511674	